

(c) Yes, Sir.

[*English*]

(d) Does not arise.

**Facilities to States for Setting up of
Woolen Mills**

[*Translation*]

**Indian Nationals Cheated by
Companies**

5804. PROF. NIRMALA KUMARI SHAKTAWAT: Will the Minister of LABOUR be pleased to state:

(a) whether several companies are cheating Indian citizens while sending them to foreign countries on the pretext of providing them jobs;

(b) if so, the number of complaints received during the last three years regarding exploitation, by such companies, of job seekers who are uneducated and have gone to foreign countries as unskilled labourers and are unable to collect money even for their return; and

(c) the action taken by Government thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND DEPUTY MINISTER IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RADHAKISHAN MALVIYA): (a) to (c). Complaints are received regarding cheating, substitution of employment contract, premature termination of contracts and unsatisfactory working and living conditions, etc. During the last three years, i.e. 1986, 1987 and 1988, 151 complaints were received against the Recruiting Agents/Project Exporters. The complaints received against registered Recruiting Agents are enquired into with the help of police and the concerned Indian Missions abroad. 45 Registration Certificates were suspended and 12 cancelled during these three years under the provisions of the Emigration Act, 1983.

5805. SHRI PRATAPRAO B. BHOSALE: Will the Minister of TEXTILE be pleased to state:

(a) whether Government propose to give additional facilities to wool surplus States to set up woollen mills to make use of the wool available in large quantity;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI RAFIQUE ALAM): (a) to (c). As per the existing policy, establishment of new composite units is permitted only in all the major wool producing/sheep rearing States in addition to cold belt and hilly regions.

[*Translation*]

**Assistance under Slum Clearance
Programme**

5806. SHRI HARISH RAWAT: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether any proposal has been received by Union Government regarding financial assistance under the slum clearance programme for Pithoragarh town in Uttar Pradesh;

(b) if so, the details thereof; and

(c) the action taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT

(SHRI DALBIR SINGH): (a) to (c). No such proposal is under consideration of the Government.

[English]

Ex-Gratia Payment to DDA Employees

5807. SHRI RAJ KUMAR RAI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Slum Department of the Delhi Development Authority made ex-gratia payment to its employees for the period 1 April, 1978 to 14 May, 1980 when the Department remained under the Municipal Corporation of Delhi;

(b) whether the ex-gratia payment for the above period has been made by the DDA to its own J.J. employees;

(c) if not, the reasons therefor; and

(d) the action Government propose to take for making the ex-gratia payment to J.J. staff for the above period?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) Yes, Sir.

(b) No, Sir.

(c) and (d). The proposal is under consideration of Delhi Development Authority.

Employment of Indian Nurses in U.S.A.

5808. PROF. K.V. THOMAS: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware that

Indian nurses who want to get employment in the U.S.A. have to pass an examination called "Commission on Graduates of Foreign Nursing Schools";

(b) whether there is no centre for this examination in India and a large number of Indian nurses have to go abroad and spend a lot of amount for the purpose; and

(c) if so, the steps Government propose to take to have a centre for this examination in India?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE):

(a) Yes, Sir.

(b) Yes, Sir. There is no Centre for this Examination in India. This Ministry is not aware as to how many Nurses go abroad for taking this Examination.

(c) The Government of India has no proposal to establish any Centre for this examination in India.

[Translation]

Closure of Sugar Mills Due to Non-Availability of Sugarcane

5809. SHRI KRISHAN PRATAP SINGH: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether despite the bumper production of sugarcane in the country, especially in Uttar Pradesh, the danger of early closure of the sugar mills has arisen due to the non-availability of sugarcane as per their requirement;

(b) if so, whether sugarcane producers have preferred to sell sugarcane to the Khandsari mills instead of sugar mills; and